

**REFERENCE MADE BY THE HON'BLE MR. B.P. SINGH, CHIEF JUSTICE,
HIGH COURT OF JUDICATURE AT BOMBAY, TO LATE MR. SUDHIR
SHANTARAM DANI, FORMER JUDGE OF THE BOMBAY HIGH COURT,
ON FRIDAY, 9TH JUNE 2000.**

My learned brother Justice S. Radhakrishnan, Mr. Gulam Vahanvati, Advocate-General, Mr. V.A. Gangal, President of Advocates' Association of Western India and also representing the Bar Council of Maharashtra & Goa, Mr. Rafiq Dada, Vice-President of the Bombay Bar Association, Mr. A.S. Bhatt, President of Bombay Incorporated Law Society, Members of the Bar, Ladies and Gentlemen,

We have today assembled to mourn the sad and sudden demise of late Justice Sudhir Shantaram Dani, who left for his heavenly abode on 26th May 2000 while at Nainital.

Justice Dani was born on 8th December 1936. He had his earlier education in Janta Vidyalaya at Yeola and college education in Ferguson College and I.L.S. Law College at Pune. He was enrolled as an Advocate on 8th April 1963 in this High Court, practised in Civil, Criminal and Revenue matters at Yeola and Tribunals in Bombay. On 23rd October 1975 he was appointed an Assistant Judge and was promoted as District Judge on 13th March 1978. From 1st August 1978 to 31st May 1979 he worked as Adhoc Claims Commissioner, Western Railways and from 12th May 1980 to 17th June 1983 as the Director of Public Prosecutions, Bombay. From 22nd April 1988 he worked as the Secretary to Government, Law and Judiciary Department, Government of Maharashtra.

Justice Dani was appointed as an Additional Judge of this Court on 24th September 1990 and as Permanent Judge on 28th July 1992. Justice Dani retired on 8th December 1998.

Justice Dani, a very gentle and affectionate person, always maintained cordial relations with his colleagues and members of the Bar. He will be remembered as a fearless, yet kind-hearted Judge. He was a source of encouragement and inspiration to the younger members of the Bar appearing before him. During his tenure as a Judge, Justice Dani displayed qualities of a good judge, patient, courteous and fair. He was also appointed as the One-Man

Commission to inquire into the instances of stampede occurred at Morris College, Nagpur, on 23rd November 1994 at Gowari Morcha.

After retirement, Justice Dani functioned as the Presiding Officer of the Bombay University and College Tribunal at Bombay.

Justice Dani will be remembered, as an outstanding Judge and above all a gentleman par excellence, ready to extend a helping hand to all who needed his help. He is no more with us, but we shall for all times remember him as one who brought glory, admiration and respect to the legal fraternity in general, and the judiciary in particular.

Let us, therefore, pay our respectful homage to the departed soul and pray that his soul may rest in peace.

In this hour of grief, on behalf of my esteemed colleagues, on my own behalf and on behalf of all of you assembled here, I convey our heartfelt condolences to the members of the bereaved family and in particular to his wife and two sons, Prasad and Parag, out of whom the former is a practising lawyer of this Court. May the Almighty give them strength to bear this great loss.

May his soul rest in eternal peace.
